

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2706
ANSWERED ON:05.12.2002
CONSTITUTION OF DSB(S)
ANANTA NAYAK

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a): the norms prescribed for the constitution of Dealer's Selection Board for petrol/diesel, kerosene and L.P.G.;
- (b): whether the Government have a proposal to re-constitute the Dealer Selection Boards for every State; and
- (c) if so, the steps taken in that regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR)

(a) to (c): After the dismantling of the Administered Pricing Mechanism in the petroleum sector on 1.4.2002, all the Dealer Selection Boards (DSBs) in the country were dissolved with effect from 9.5.2002. The Government have no proposal to reconstitute the DSBs.